

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO.410 of 2019 IN**  
**DFR NO.5075 OF 2018**

**Dated :10<sup>th</sup> July , 2019**

**In the matter of:**

**M/s. IA Hydro Energy Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **12.09.2019.**

**PS/Court Master**

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